

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE GOPINATH.P.

TUESDAY, THE 12TH DAY OF MAY, 2020/22ND VAISAKHA, 1942

W.P(C) NO. 9892 OF 2020

PETITIONERS:-

- 1 HAMESHDAS K.H, S/O HARIDAS K.P, AGED 38 YEARS,
KARUTHEDATHU VEEDU, HERBERT NAGAR, NEDUPUZHA P.O,
THRISSUR DISTRICT - 680 007
- 2 SHAJU T.M, S/O MOHANAN, AGED 44 YEARS,
THAIVALAPPIL VEEDU, KUTTANALLOOR, KAVITHA ROAD,
THRISSUR DISTRICT - 680 014
- 3 JAYA I.J, W/O K.S MURALEEDHARAN, AGED 55 YEARS,
KIZHAKKUMPATTUKARA (H), AYYANTHOLE,
CIVIL LANE, THRISSUR DISTRICT - 680 618
- 4 PREMA K.C, W/O THANKAPPAN, AGED 49 YEARS,
PULIKKAL (H), THAIKATTUSSERI (P.O), THEMALIPADAM,
THRISSUR DISTRICT - 680 306
- 5 MINI BABU, D/O CHANNDRAN, AGED 41 YEARS,
KOTHEATHU HOUSE, RAMAVARMAPURAM P.O, S.J COLONY,
THRISSUR DISTRICT - 680 631
- 6 MONI K.K, W/O ASHOKAN, AGED 51 YEARS,
VELUTHEDATHU (H), PULLAZHI P.O,
CIVIL LANE, THRISSUR DISTRICT - 680 012
- 7 RADHA A., W/O JAYAKUMAR P.M, AGED 49 YEARS,
PONNAMBILI (H), POOTHOLE P.O,
THRISSUR DISTRICT - 680 004
- 8 RENADEV P.K, S/O KANDAN KORAN, AGED 56 YEARS,
PATHAARATHU (H), MANNAGATTU LANE, CHANDANA NAGAR
5TH STREET, ENGINEERING COLLEGE P.O, THRISSUR
DISTRICT - 680 009
- 9 DINESHAN P.S, S/O SUBRAN, AGED 42 YEARS,
PADIKKALAN (H), PERINGAVU, PERINGAVU P.O,
THRISSUR DISTRICT - 680 018
- 10 SUDHARSANAN K.V, S/O VELAYUDAN, AGED 44 YEARS,
KOOTTALA (H), ARANATTUKARA, KIZHAKKEPURAM,
THRISSUR DISTRICT - 680 618

- 11 VALSALA P.S, W/O PRAKASHAN, AGED 51 YEARS,
KAITHAVALAPPIL (H), PATTALAKUNNU, MANNUTHI P.O,
THRISSUR DISTRICT - 680 651
- 12 UNNIKRISHNAN K.K, S/O KUTTAN, AGED 52 YEARS,
KARALATHU (H), PANAMUKKU, NEDUPUZHA,
THRISSUR DISTRICT - 680 007
- 13 OMANA PARAMESHWARAN, W/O VELAYUDAN, AGED 54 YEARS,
PORATHUKARAN (H), THAIKATTUSSERY, NEAR RAILWAY,
THRISSUR DISTRICT - 680 306
- 14 RAJU K.R, S/O RAMANKUTTY K.K, AGED 46 YEARS,
KAPPILAKADU (H), CHITTISSERY P.O, PALIYEKARA,
THRISSUR DISTRICT - 680 301
- 15 AJITHA T.P, W/O VASU, AGED 53 YEARS,
PULICKKAL (H), THAIKATTUSSERY P.O, THEMALIPADAM,
THRISSUR DISTRICT - 680 306
- 16 SURAN K.V, S/O VELAYUDAN, AGED 44 YEARS,
KANNATHU (H), PULLAZHI (P.O), OLARI,
THRISSUR DISTRICT - 680 012
- 17 MADHU K.G, S/O GOPI, AGED 49 YEARS,
KADASSERRY (H), A.K.G LANE, CHAKKAMUKKU,
POONKUNNAM P.O, THRISSUR DISTRICT - 680 002
- 18 RAJAN E.P, S/O PERINGANI, AGED 47 YEARS,
EDAKATTIL (H), AYYANTHOLE P.O, PUTHOORKARA,
THRISSUR DISTRICT - 680 003
- 19 MANIKANDAN K.V, S/O VELLA , AGED 55 YEARS,
KOTTAPADY HOUSE, PANDIKAVU, CHEROOR P.O,
THRISSUR DISTRICT - 680 008
- 20 SULAIMAN, S/O MUHAMMED, AGED 51 YEARS,
VADAKKETHIL HOUSE, PERINGAVU P.O,
THRISSUR DISTRICT - 680 018
- 21 SHEEJU T.U, S/O UNNIMON T.A, AGED 43 YEARS,
THEKKANATHU (H), PATTALAKUNNU, MANNUTHI,

THRISSUR DISTRICT - 680 651

- 22 RAMACHANDRAN T.A, S/O AYYAPPAN, AGED 51 YEARS,
THAIPPARAMPATHU (H), MULAYAM P.O, AYYAPPANKAVU,
THRISSUR DISTRICT - 680 751

BY ADVS.

SRI. MANU RAMACHANDRAN

ADV. SRI. M. KIRANLAL

RESPONDENTS:

- 1 THE STATE OF KERALA REPRESENTED BY
CHIEF SECRETARY TO GOVERNMENT,
SECRETARIAT, THIRUVANANTHAPURAM-695 001
- 2 THE SECRETARY TO GOVERNMENT, DEPARTMENT OF
LOCAL SELF-GOVERNMENT,
SECRETARIAT, THIRUVANANTHAPURAM- 695 001
- 3 THE MUNICIPAL CORPORATION OF THRISSUR,
OFFICE OF CORPORATION OF THRISSUR,
MUNICIPAL OFFICE ROAD, THRISSUR- 680 001
REPRESENTED BY ITS SECRETARY
- 4 THE SECRETARY, THE MUNICIPAL CORPORATION OF THRISSUR,
OFFICE OF CORPORATION OF THRISSUR,
MUNICIPAL OFFICE ROAD, THRISSUR- 680 001

BY GOVERNMENT PLEADER SRI.K.P.HARISH

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
12.05.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:

ORDER

Admit.

2. The learned Government Pleader takes notice for R1 and R2. Standing Counsel takes notice for R3 and R4.

3. There will be an interim direction to the respondent Municipality to provisionally consider the candidature of the petitioners along with other candidates sponsored by the Employment Exchange for the post of Contingent Sanitation Workers, pending disposal of the writ petition. It is made clear that the appointments shall not be made without getting further orders from this Court.

**GOPINATH P.
JUDGE**

APPENDIX

PETITIONERS' EXHIBITS

- 1 EXHIBIT P1: THE INTERVIEW CARD DATED 04.05.2020
ISSUED BY THE HEALTH OFFICER OF 3RD RESPONDENT
- 2 EXHIBIT P2: THE TRUE COPY OF THE LETTER DATED
PH2/25997/15 DATED 17.08.2017 AND 18.10.2016 TO THE
GOVERNMENT ALONG WITH LIST OF DAILY WAGES SANITATION
WORKERS IN CONTINGENT SERVICE OF 3RD RESPONDENT
MUNICIPAL CORPORATION
- 3 EXHIBIT P3: THE TRUE COPY OF REPRESENTATION NIL DATED
ADDRESSED TO THE SECRETARY OF 3RD RESPONDENT MUNICIPAL
CORPORATION ALONG WITH RECEIPT DATED 07.05.2020
- 4 EXHIBIT P4: THE TRUE COPY OF G.O(MS) 14/82/LBR DATED
22.04.1982
- 5 EXHIBIT P5: THE TRUE COPY OF G.O(MS) 91/2001/LSGD
DATED 29.03.2001
- 6 EXHIBIT P6: THE TRUE COPY OF THE INTERIM ORDER DATED
28.10.2016 IN WP(C) NO. 31034/2016
- 7 EXHIBIT P7: THE TRUE COPY OF THE INTERIM ORDER DATED
16.02.2017 IN WP(C) NO. 31034/2016
- 8 EXHIBIT P8: THE TRUE COPY OF THE JUDGMENT DATED
20.12.2017 IN WP(C) NO. 31034/2016
- 9 EXHIBIT P9: THE TRUE COPY OF THE INTERIM ORDER DATED
20.09.2019 IN WP(C) NO. 24141/2019
- 10 EXHIBIT P10: THE TRUE COPY OF THE INTERIM ORDER DATED
13.03.2019 IN WP(C) NO. 4572/2019